

ITEM NO.22

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 5900/2012

(Arising out of impugned final judgment and order dated 22-05-2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature At Allahabad)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

IA No. 57948/2014 - App. for exempt. from filing O/T
 IA No. 57948/2014 - App. for exempt. from filing O/T
 IA No. 13947/2016 - App. for permission to file supply Counter Aff.
 IA No. 13948/2016 - EXEMPTION FROM FILING O.T.
 IA No. 17668/2012 - PERMISSION TO FILE ANNEXURES
 IA No. 16682/2012 - STAY APPLICATION)

WITH

SLP(CrI) No. 6271/2012 (II)
 (FOR STAY APPLICATION ON IA 17700/2012
 IA No. 17700/2012 - STAY APPLICATION)
 SLP(CrI) No. 7059/2012 (II)
 (FOR STAY APPLICATION ON IA 20185/2012
 IA No. 20185/2012 - STAY APPLICATION)
 SLP(CrI) No. 407/2013 (II)
 (FOR CONDONATION OF DELAY IN FILING ON IA 27973/2012
 FOR STAY APPLICATION ON IA 895/2013
 FOR EXEMPTION FROM FILING O.T. ON IA 896/2013
 FOR [App. for impleadment] ON IA 15680/2013
 FOR EXEMPTION FROM FILING O.T. ON IA 15681/2013
 IA No. 15680/2013 - App. for impleadment
 IA No. 27973/2012 - CONDONATION OF DELAY IN FILING
 IA No. 896/2013 - EXEMPTION FROM FILING O.T.
 IA No. 15681/2013 - EXEMPTION FROM FILING O.T.
 IA No. 895/2013 - STAY APPLICATION)

Date : 31-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
 HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Ms. Purnima Bhat, AOR
 Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Sanjay Mani Tripathi, Adv.
Ms. Anu Gupta, AOR

Mr. Mohd. Parvez Dabas, Adv.
Mr. Aqib Baig, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on I.A. No. 46493 of 2022, which is an
application for amendment of the cause title with affidavit,
returnable on 05.05.2022.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)